

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 229 of 2012 &
IA No. 368 of 2012**

Dated: 11th March, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

Reliance Infrastructure Ltd.

... Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission
& Ors.**

...Respondent(s)

Counsel for the Appellant(s):

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan &
Mr. Arijit Moitra for R.1**

ORDER

Post the matter on **12.3.2013** for further hearing.

**(V.J. Talwar)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**